

[*Translation*]***Theft of Uranium Reserves***

4228. SHRI LALIT ORAON: Will the PRIME MINISTER be pleased to state:

(a) whether the Government are aware of the cases of theft of the uranium in Bihar;

(b) if so, the number of such cases reported during the last three years;

(c) the number of such cases reported during the last three years.

(c) the number of cases registered and the names of place thereof; and

(d) the value of uranium seized therefrom?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) (SHRI RANGARAJAN KUMARMANGLAM) (a) Reports have appeared from time to time regarding alleged theft of uranium during the past four years. However, on analysis, it was found that the samples of the seized materials did not contain uranium.

(b) to (d). Does not arise.

[*English*]**IAS in Central Secretariat**

4229. SHRI KIRIP CHALIHA: Will the PRIME MINISTER be pleased to state:

(a) the number of IAS Officers from the Assam Cadre working as Joint Secretary and above in the Central Secretariat;

(b) whether the number of such officers is very less as compared to the officers of other States; and

(c) if so, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL PUBLIC GRIVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) The number of IAS officers from the Joint Cadre of Assam Meghalya, working as Joint Secretary and above in the Central Secretariat is Ten (as on 1-2-1992).

(b) No, Sir, the number of such officers is not less than the number of officers from other Cadres of comparable size.

(c) Does not arise.

Migration of Talented Persons

4230. SHRI RAM NARAIN BERWA: Will the Minister of LABOUR be pleased to state:

(a) whether hundreds of young talented persons are migrating to other countries for seeking better job opportunities;

(b) if so, the percentage of these highly educated young persons migrating to other countries at present; and

(c) the steps the Government envisage to stop the outflow of talented persons?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) and (b). Some young educated persons do migrate to other countries for seeking better job opportunities. Since such persons do not need any clearance under the Emigration Act, 1983, no statistics in this regard is being maintained by the Ministry of Labour.